

**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.143/2021
MA No. 883/2020**



This the 19th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Sh. Manoj Singh Rawat aged about 31 years
S/o Late Shri Dileep Singh Rawat
R/o H.No. 10, Saraswati Soni Marg
Laxman Chowk, Dehradun (U.K.)
Presently R/o
C/o Girdhari Lal RZH-280/A
Gali No. 9 Back Side Raj Nagar Palam Colony
New Delhi-110077
and is terminated from Appointment of post of
Gp. 'C' post of Waiter from
Indian Military Academy (IMA)
Ministry of Defence, Dehradun (U.K.)
Mob. 8445333033 ... Applicant

(through Ms. Bhavna Massey, proxy for Sh. V.P.S. Tyagi,
Advocate)

Versus

1. Union of India
(Through Secretary)
Ministry of Defence,
South Block, New Delhi-110001
2. The Chief of Defence Staff
South Block,
Delhi-110011
3. The Govt. of India
IHQ of MoD (Army General Staff)
Dte General of Military Training
New Delhi-110011
4. The Controller General of Defence Accounts
(CGDA)
Ulan Batar Marg
Palam Delhi Cantt-110010

5. The Commandant
Indian Mily. Academy
PO Prem Nagar,
Dehradun (U.K.)-248007... Respondents

(through Sh. G.S.Virk, Advocate)



ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (A):

Learned proxy counsel for the applicant submits that during pendency of the present application, the applicant has been able to lay his hands on certain documents, which are found to be relevant for proper adjudication of the issue involved in the matter.

2. In view of the aforesaid, learned proxy counsel for the applicant under instructions seeks permission to withdraw the MA No. 883/2020 along with the accompanying OA with liberty to file a better one in accordance with law, if so advised. Permission is granted.

3. The OA as well as MA stands dismissed as withdrawn with liberty as aforesaid. No costs.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

cc/daya